

SLP(Crl.)No. 4328 OF 2003
ITEM No.5

Court No. 4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 4328/2003

(From the judgement and order dated 21/07/2003 in MCRLC 1433/03
of The HIGH COURT OF M.P AT GWALIOR)

AJAY PATODIA

Petitioner (s)

VERSUS

STATE OF M.P.

Respondent (s)

(With Appln(s). for ex-Parte stay and exemption from filing O.T.)

Date : 31/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Ms. Nandita Dubey,Adv.
Mr. T.N. Singh,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Stay of further proceedings in the meanwhile.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master